



2025:DHC:6400-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 606/2023 & CM APPL. 2392/2023**

ONKAR GUPTA

.....Petitioner

Through: Mr. Arjun Panwar, Adv.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Mr. Rakesh Dudeja, SPC with
Mr. Jitendra Kumar Tripathi, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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01.08.2025

C.HARI SHANKAR, J.

CM APPL. 46618/2025

1. By this application, the petitioner seeks leave to withdraw the present writ petition as it is submitted that the pleadings in this writ petition are unsatisfactory.

2. Liberty has been sought to reinstitute the petition in more appropriate form. Leave and liberty is granted as aforesaid.



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3. The petition is disposed of as withdrawn.
4. The application is allowed accordingly.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 1, 2025/ng